389 Motion for reference of the Bill to Joint Committee

[20 AUG. 1992]

the Copyright (Second Am- 390 endment) Bill, 1992

उपसम्मापति : मंत्री जी इम बात की ग्रोर श्यान ग्रापका खींचा गया है । इस सिलसिले में ग्राप इसको हिन्दी में कर दीजिएगा । . . . (व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफजलः (उत्तर प्रदेश) : मैडम, ... (व्यवधान)

उपसभापति : पहले बिजनेस तो हो जा**ने दी**जिए।...

The question is:

That leave be granted $t_{\rm O}$ introduce a Bill to give effect to the South Asian Association for Regional Cooperation on Suppression of Terrorism and for matters connected therewith or incidental thereto.

It is your maiden introduction of the Bill.

SHRI R. L. BHATIA: Madam, I introduce the Bill.

The motion was adopted.

THE DEPUTY CHAIRMAN. Now, there is one Motion for reference of the Bill t_0 the Joint Committee. Kumari Selja is going t_0 move it.

MOTION FOR REFERENCE OF THE BILL TO JOINT COMMITTEE

[THE COPYRIGHT (SECOND AM-ENDMENT) BILL, 1992]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I beg to move that this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to amend the Copyright Act, 1957 and resolves that the following Members of the Rajya Sabha:

- 1. Dr. Baldev Prakash
- 2. Dr. Naunihal Singh.
- 3. Shri Mohammed Azfal alias Meem Afzal

- 4. Shri Dineshbhai Trivedi
- 5. Dr. R. K. Poddar
- 6. Dr. Sanjaya Sinh
- 7. Shri S. Viduthalai Virumbi
- 8. Shri Vishvjit P. Singh
- 9. Shri Syed Sibtey Razi
- 10. Shri Madan Bhatia
- 11. Shrimati Veena Verma
- 12. Shri B. K Hariprasad
- 13. Shri Iqbal Singh
- 14. Shri G. Swaminathan
- 15. Shri Subramanian Swamy

be nominated to serve on the said Joint Committee.

The question was proposed and the motion was adopted.

SHRI V. NARAYANASAMY (Pondicherry): Madam, some of the newspapers are giving distorted news.... (Interruption)...

(श्री शंकर वयाल सिंह: (विहार) मेडन, पृथ्वी का जो सफल प्रक्षेपण हुया... व्यवधान) प्रक्षेपण हुया, उसके लिए रान्य सभा की ग्रोर से वैज्ञानिकों को बधाई जानी चाहिए । दूसरे, उपराष्ट्रपति जी के संबंध में भी ग्रापकी ग्रोर से बधाई जानी चाहिए, यह में ग्रापसे निवेदन करना चाहता हु।

(धी मोहम्ब अफजल उर्फ मीम अफजल (उत्तर प्रदेश) : हाऊस ने कर दिया था। ज्यराष्ट्रपति के लिए ग्रीर... (व्यवधान)

श्री **गंकर ब्याल सिंह**ः ग्ररे भई, इनकी तरफ से भी जाना चाहिए।

उपसमापति : ग्रन्छा । दो चीजों की बधाई भेज दें ... (व्यव ान) .. ग्राप बैटेंगे तो बधाई भेजी जा सकती है ।... (व्यवधान) .. ग्रांनरेबल मैम्बर्स, बैठिए ।... (व्यवधान ...

I cannot send congratulations when Members are standing and agitating.

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[उपसभापति]

(Interruptions) ... Please take your seats. (Interruptions)... please. (Inetrruptions) ...

श्री राम नरेश यादवः (उत्तर प्रदेश) : मैडम ... (व्यवधान) ...

THE DEPUTY CHAIRMAN: We are talking about something good. Ram Nareshji, for heaven's sake, please one minute. (Interruptions)...

श्री राम नरेश यादव: उसमें जोडने के लिए निवेदन कर रहा है। (ब्यवधान)...

उपसभापति ग्ररे वैठिए न । . . . (व्यवधान)...

श्री राम नरेश यादव : पृथ्वी का जो सफल प्रक्षेपण ह्या है और इसे संबंध में भारतीय वैज्ञानिकों ने जो योगदान दिया है. सारे भारत कि वैज्ञानिक बधाई के पाल हैं क्योंकि इससे बडा...(व्यवधःन)... नहीं हो सकता था। (व्यवधान)...

उपसभापति राभ नरेश जी, बैटिए न । . . . (व्यवधान)

٧. NARAYANASAMY: SHRI Madam, some newspapers...(Interruptions) . . .

THE DEPUTY CHAIRMAN I will allow you. Please take your seat. (Interruptions) . . .

श्रफसोस की बात यह है, दुख होता है कि गलत बनत पर तो सब लोग इकट्ठेखड़े हो जाते हैं, एक ग्रन्छी बात किसी ने रेफर की, पूरा हाऊस उसमें शामिल है। यादव जी, यह कोई जरूरी नहीं है कि श्राप अकेले बोले हैं तो भ्रापका नाम जाएगा, पूरे हाऊ सं का नाम आएगा । श्रापका नाम सरे फेहरिस्त भी हो सकता है, कोई हर्ज नहीं है उसमें।

दो चीजों की बधाई है । एक तो हमारे पए चेयरमैन और इस देश के

उपराष्ट्रपति कल चुने गए हैं, उसके लिए हम हाऊ स की तरफ से उन्हें बधाई देते हैं, पूरे हाउस की तरफ से स्रौर ुम्मीद करते हैं कि उनका जो पांच साल का कार्यकाल होगा वह सफलतापूर्वक रहेगा ग्रौर सब लोग उनके, साथ ग्रन्छी तरह से सहयोग देंगे : दूसरे जो पथ्वी भेजी गई है, उसी सफलता के लिए हम मुबारकबाद देते हैं हमारे साईटिस्ट स को, जिन्होंने उसमें हिस्सा लिया, जिन्होंने उसको भेजा We great them and we would like the Secretariat to send our congratulations to our Chairman and to the scientists and to the Prime Minister, of course, and to Prof. Abdul Kalam and everyone involved in it. (Interruptions)...

SHRI ٧. NARAYANASAMY: Madam, some newspapers are.....

उपसभापति : बोलिए । श्रापने परमिशन ली ग्रागे ग्राने की ?

SHRI V. NARAYANASAMY: with your permission, of Madam, course.

उपसभापति : ठीक है । बोलिए ।

٧. NARAYANASAMY: SHRI Madam, of late some of the newspapers have started writing some news item which are untrue and which will give a wrong opinion about some of the Central Ministers. There is a news item in Pioneer which says, "CBI raids a firm of M. M. Jacob's son-in-law". This news item is a totally distorted one. (Interruptions) . . .

SHRI S JAIPAL REDDY (Andhra Pradesh): Madam, how can he... (Interruptions) . . .

SHRI MOHAMMED AFZAL alias MEEM AFZAL (Uttar Pradesh): I think, Mr. Jacob is sitting here. (Interruptions) ... Mr. Jacob should defend himself. (Interruptions)...

श्री सुरेश पनौरी: (मध्य प्रदेश) : महोदया, मिस्टर जैकब का कोई लडका नहीं है ग्रौर वे इस सदन के माननीय सदस्य हैं, हमारे मंत्री हैं । (व्यवधान) ... मिसिज आल्वा यहा बैठी हुई हैं, वें स्पब्टीकरण दें कि क्या सी० बी० ग्राई० की रेड मिस्टर जैंकब के सनइन लाँ के यह (हुई है ? . . (व्यवधान) मिसिज ग्रात्वा से हम स्पष्टीकरण चाहते हैं।...(ब्यबधान)...इससे पहले कहा, गया कि उनके लड़के के यहां छापा पड़ा मिस्टर जैकब के यहां कोई लड़का नहीं है ।...**(व्यवधान)**...महोदया, इससे भी गंभीर बात यह है कि मिस्टर जैकब की पत्नी दिवगत हो गई है, अभी कोई पत्नी गहीं है।

(व्यवधान)

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madam, the Minister can move a privilege motion and he can take the grievance to the respective newspapers. (Interruptions)...

श्री सुरेश पचौरी । मैडम, मही जी यहां वैदी हैं, हम स्पष्टीकरण चाहेंगे कि क्या मिस्टर जैकब के सन इन लॉ के यहां रेड हुई ? . . . (व्यवधान) . . .

SHRI V. NARAYANASAMY: Madam, the news item...(Interruptions)...

THE DEPUTY CHAIRMAN: Let him finish (Interruptions)...

श्री अज़ीत जोगी: (मध्य प्रदेश): एक-एक करके मंत्रियों के खिलाफ लिखने का एक केम्पेन सा चालू कर रखा है। एक ग्रन्थ पत्र में...(ब्यवधान)...

SHRI P. UPENDRA (Andhra Pradesh): Madam, I am on a point of order. (Interruptions)...

THE DEPUTY CHAIRMAN: Please let him finish. (Interruptions)... Let him finish first. (Inerruptions)...

श्री अजीत जोगी : इसी सदन के किसी सदस्य ने जे०पी०सी० फ्रॉडकर रही

है...(व्यवधान)... हमारे मंत्री के बारेमें लिखा ।...(व्यवधान)...

SHRI KAMAL MORARKA (Rajasthan). It is a kown issue. I don't know why... (Interruptions).

SHRI V. NARAYANASAMY: I am raising this issue to clear the doubt. (Interruptions). Madam, this news refers to the son-in-law of Mr. Jacob, who was involved... (Interruptions)... and his hosue was raided. (Interruptions).

THE DEPUTY CHAIRMAN: I said, please. (Interruptions). Nothing can be heard if everybody...(Interruptions). Plaese sit down.

SHRI V. NARAYANASAMY: It was such an untrue statement...(Interruptions).

उपसभापति : मंत्री जी को बुलाते हैं, बैठ जाइये ।...(व्यवधान)...

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, an allegation is made against me.

उपसभापति : श्रापका कोई नहीं है। . . . (व्यवधान)

DR. JINENDRA KUMAR JAIN: Madam, an allegation has been made against me. (Interruptions). I may please be allowed to...(Interruptions).

THE DEPUTY CHAIRMAN: Please take your seat,

ग्राप जारा पीछे तो जाइये।

श्री सुरेश पचौरी : क्या उनके यहां छापा पड़ा...(व्यवधान)

THE DEPUTY CHAIRMAN: I have not permitted you. Please take your seat. I don't want anybody to speak (Interruptions). Just a minute. Please. This is a very serious matter Therefore, one basic reason. . . (Interruptions). I am a witness to it

[The Deputy Chairman]

that Mr. Jacob does not have any son. I know he has only four daughters. I am aware of the situation. (Interruptions, Just a minute. It is a very serious matter. Mr. Jacob is a quiet person. He has got four daughters. First the allegation came that his son was involved in something. He does not have any son.

SHRI S. JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: I will allow you. Then again there is a propaganda. .. (Interruptions). It should not go like this.

SHRI S. JAIPAL REDDY; I am on a point of order.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Mr. Jacob is very much present in the House. (Interruptions).

SHRI S JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: Yes.

SHRI P. UPENDRA: We respect him very much. (Interruptions).

THE DEPUTY CHAIRMAN: He is refuting it.

SHRI S. JAIPAL REDDY: Let me at the very outset share your high regard for Mr. Jacob. Having stated that, let me make it clear that these are not matters to be clarified either by the Chair or by any Member.

THE DEPUTY CHAIRMAN: No. Why? They are... (Interruptions).

SHRI S. JAIPAL REDDY: ... or by any Minister when the matter has not been raised in the House. (Intermitians).

SHRI V. NARAYANASAMY: Mr. Jacob is an innocent Minister. (Interruptions). He is very upset.

SHRI S JAIPAL REDDY: If the matter was raised in the House... (Interrupt ons)

THE DEPUTY CHAIRMAN: He wants to raise a matter of privilege. He is raising a matter of privilege (Interruptions). Please Will everybody be quiet for one minute?

श्राप भी बैठ जाइये, एक मिनट।

One minute. Mr. Narayan samy care to me and he has given a notice of privilege. He told me... (Interruptions). Yes, against the paper, because Mr. Jacob does not have a son. (Interruptions). He said that papers are making wrong allegations against him. If he wants to give a matter of privelege, it is for us to decide. (Interruptions). Please keep quiet.

SHRI KAMAL MORARKA: Newspapers write against everybody.

SHRIMATI RENUKA CHOWDHU-RY' (Andhra Pradesh): Madam, ... (Interruptions).

THE DEPUTY CHAIRMAN: That is for the Chair to decide. Any Member... (Interruptions).

SHRI V. NARAYANASAMY:

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, will you please keep quiet for a minute? Will you please keep quiet for a minute? Let me handle the situation. If a newspaper is making a wrong allegations against anybody any Minister or any Member has the right to send a privilege motion. It is for the Chair to accept it or not to accept it. He is raising it. Why do you object to it? Every day Members are raising privilege matters.

DR. JINENDRA KUMAR JAIN: Madam, I am on a point of order. (Interruptions),

श्री संघप्रिय गौतम: (उत्तर प्रदेश): मेरा पोइट ग्राफ ग्राइंर है।

ज्यसभापति : क्या है ? मंत्री जी बोल रही हैं।

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PEN-SIONS (SHRIMATI MARGARET ALVA): I just want to say very clearly that I have clarified this morning that there has been no raid of any kind on the so-called Mr. Mathew, who has been mentioned today, who happens to be the Minister's son-in-law. He is not connected in any way with Mr. Krishnamurthy's investigations. I would categorically say that the CBI has informed me very clearly that they have not at all raided or investigated him... (Interruptions) ...

THE DEPUTY CHAIRMAN: Now that matter is closed...(Interruptions)...

DR. JINENDRA KUMAR JAIN: Madam, some Members in this House while deliberating on this, mentioned my name...(Interruptions).

उपसभापति : ग्रापतः। नाम क्यों भ्राया ?

डा. जिनेन्द्र कुमार जैन : उनसे पूछिए जिन्होंने लिया . . . (व्यवधान)

SHRI V NARAYANASAMY: Mr. Jain, I have not taken your name. Why are you dragging yourself into the picture?...(Interruptions)...

THE DEPUTY CHAIRMAN: Now, Mr. Narayanasamy will you go back to your seat? ...(Interruptions)...

DR. JINENDRA KUMAR JAIN: Mr. Pachour; mentioned my name... (Interruptions)...

श्री शुरेश पत्नौरी: महोदया मैंने इनका नाम नहीं लिया...(व्यवधान) मैंने ब्रापका नाम नह लिया, श्राप गलत बोल रहे हैं...(व्यवधान) मैंने कहा कि मिस्टर अंकब का कोई पुत्र नहीं है, श्रागे भी कोई चांसेज नहीं है क्योंकि उनकी पत्नी दिवंगत हो गई है, भौर कोई दूसरी पत्नी नहीं है, इसलिए पुत होने की गुंजाइश नहीं है।

DR. JINENDRA KUMAR JAIN: They said I had written a letter... (Interruptions)...

THE DEPUTY CHAIRMAN: Please, let me hear him.

श्री सुरेश पचौरी: इसलिए यह प्रारोप बहुत ही गभीर है मैंने प्रापका नाम नहीं लिया (व्यवधान) रिकार्ड देख लीजिए (व्यवधान)

DR. JINENDRA KUMAR JAIN; They are making allegations... (Inter ruptions)...

उपसभापति : ग्रापका क्या प्राब्लम है?

SHRI BHUBANESWAR KALITA (Assam): Madam, because we are present in this House and we are witness to it, I can say that Mr. Pachouri has not taken the name of Mr. Jain. There is no need for any clarification and let us proceed with the listed business. We shall consider the matter closed. ... (Interruptions)...

DR. JINENDRA KUMAR JAIN: Madam...(Interruptions)...

THE DEPUTY CHAIRMAN: Just a second. I will allow you, Please, just a minute...(Interruptions)...

ग्राप बैठो तो एक सेकेंड। एक मिनट बैठिए तो (व्यवधान) प्रापका नाम जिनके लिए कहा जा रहा है कि उन्होंने लिया, वह कहते हैं मैंने नाम लिया नहीं। मैं रिकार्ड देख लूगी कि नहीं लिया। ग्राप क्यों ग्रुपने सिर पर ले रहे हैं कि नाम लिया. (व्यवधान)

DR. JINENDRA KUMAR JAIN: Madam, they said that the letter written by me to the Prime Minister... (Interruptions)...

THE DEPUTY CHAIRMAN: They did not say that. I did not hear it... (Interruptions)... Please... (Interruptions)...

Nothing is going on record. I am not permitting it...(Interruptions)...
Mr. Jacob's matter is closed...(Interruptions)... Dr. Jain Saheb, I must tell you that nobody took your name in regard to that because you have not written the letter to the newspaper. Did you write against Mr. Jacob?...(Interruptions)... Then it is over. Why should you...(Interruptions)...

DR. JINENDRA KUMAR JAIN: I will show every word that I have written in my letter to the Prime Minister... (Interruptions)...

THE DEPUTY CHAIRMAN: Now the matter is over... (Interruptions)...

DR. JINENDRA KUMAR JAIN: They challenged it. Mr. Kalita and Mr. Pachouri challenged it. You can see the records...((Interruptions)...

THE DEPUTY CHAIRMAN: I am not permitting it. Please... (Interruptions)...

DR. JINENDRA KUMAR JAIN: You can see the records...(Interruptions)...

THE DEPUTY CHAIRMAN: I am not allowing.

श्री **सूरेश पचोरी** : हमारे मंत्रियों की **छिब विकत करने** का ये प्रयास कर रहे हैं

. . . वेप्रवधः, न

उपसभापित बैठिए, बैठ जाइए ... (व्यवधात) श्राप भी अपनी जगह पर जाइए ... (व्यवधात) मेहरवानी करके बैठिए ... (व्यवधात) डा० साहब, जहां जैकव साहब के लड़के-लड़िक्यों और दामाद की बात हुई, उसमें भ्रापका कोई ताल्लुक नहीं है । श्रापका नाम किसी ने नहीं लिया, इसलिए इस मसले पर प्रापका कोई जिक्क नहीं है, श्रापको कोई एक्सप्लेनेशन देने की जरुरत नहीं है । मामला खत्म हो गया ... (व्यवधात) भाषुर साह्व श्राप कुछ बोल रहे थे ... (व्यवधात)

श्री संघ प्रिय गौतम: महोदया, मुझे दजाजत दें (व्यवधान)

उसभापति वैठ जाइए, बैठिए . . . (व्यवधान)

I am not permitting. Please keep quiet. (Interruptions)...

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, what about my privilege motion against the Finance Minister?

THE DEPUTY CHAIRMAN: Your privilege motion, we are examining it. Since the Government has formed a JPC we have sent your privilege motion for consideration by the Chairman of the JPC. I have sent it to him.

SHRI YASHWANT SINHA (Bihar); What about my privilege motion against Mr. George Fernandes... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Trivedi, I am sure the Chairman of the JPC will take the matter into consideration... (Interruptions)...

SHRI DINESHBHAI TRIVEDI: I hope the JPC is the competent authority. But still the privilege motion remains the property of the House.

THE DEPUTY CHAIRMAN: Yes, the privilege motion is definitely a property of the House. But because they are discussing the matter...Interruptions) Just a minute...(Interruptions)

SHRI DINESHBHAI TRIVEDI: Has a specific reference been made to the JPC to look into this also?

THE DEPUTY CHAIRMAN: Because that matter relating to the scam is before the JPC, I have written to the Chairman of the JPC to look into that matter also and find out. Until and unless I get the correct information, I cannot reject or accept it.

SHRI DINESHBHAI TRIVEDI: But it still remains a property of the House... (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, I am not allowing you. (Interruptions)...

SHRI DIPENGHOSH (West Bengal): I am also a signatory to the privilege motion.

उपसभापति : ग्राप बैठ जाइए, ग्रापको मैं बाद में बात करती हूं।..... (व्यवधान)

I am not discussing that matter... (Interruptions) Please, Mr. Dipen Ghosh... (Interruptions) I am not allowing you... (Interruptions) Please, Mr. Dipen Ghosh, will you please sit down?... (Interruptions) I am not allowing it. Mr. Yashwant Sinha, what are you saying?

SHRI YASHWANT SINHA: I was enquiring about the fate of the privilege notice that I had given against Mr. George Fernandes.

THE DEPUTY CHAIRMAN: You and Mr. Dayanand Sahay?

SHRI YASHWANT SINHA: Yes.

THE DEPUTY CHAIRMAN: Your privilege motion deals with a Member of the other House. So I have sent a letter to the Speaker of the other House to look into the matter and accept the privilege motion because he should deal with that. I cannot call the Member of the other House before our Privileges Committee. Let that Privileges Committee deal with the Member of the other House.

त्यागी जी, ग्राप क्या कहना चाहते हैं ?

श्री शान्ति त्यागी (उत्तर प्रदेश) :
मैंडम, श्रापको मालूम है श्रौर पूरे देश को
मालूम है कि श्राज पूर्व प्रधान मंत्री
स्वर्गीय राजीव गांधी का जन्म दिवस है
श्रौर सागा देश उस को मना रहा है।
मैं समझता हूं कि इस सदन की यह
शान होगी कि इस सदन से सदभावना
श्रौर सांप्रदायिक सौहार्व श्रौर सर्वधर्म
समभाव का संदेश पूरे देश को जाए।

मैं ब्राशा करता हूं कि सभी माननीय सदस्य इसको स्वीकार करेंगे कि इस सदन से यह मैसेज देशवासियों को मिले ।

धन्यवाद ।

श्रीमती सत्या बहिन :(उत्तर प्रदेश): उन्होंने अपनी जान कुरबान की है देश के लिए।...(व्यवधान)

SHRI BHUBANESWAR KALITA: We all associate ourselves with it.

SHRI S. JAIPAL REDDY: Madam, you will kindly recollect that yesterday when I raised the matter about the manner in which the permit to stay had been granted to Win Chadha, the Home Minister, the Leader of the House, was good enough to assure the House that a statement would be made by the Government today. We are sorry to find that it is not listed in the business. We are also not aware whether any statement will be made at all today. So will you kindly throw some light on that?

THE DEPUTY CHAIRMAN: I spoke to the Minister. And the Secretary-General informed me that during the course of the day, Mrs. Alva was going to make a statement on that. We will inform the House. We will either have a supplementary list of business or we will put it on TV monitors. That statement will come.

श्री हुन्य लाल शर्मा: (हिमाचल प्रदेश): महोदया, एक मिनट के लिए मुझे भी इजाजत दे दीजिए... (व्यवधान)

श्री मोहम्मद अफजल उर्फ भीम अफजल मैडम, मुझे इजाजत दें...(व्यवघान)

†[شرور و حدد افضل عرف م افصل : میدّم مجمع اج 'زت دیں (مداخلت) . . .]

†[] Transliteration in Arabic Script.

उपसभापति एक एक करके बोलेंगतो सब को इजाजत दे दूगी। (व्यवधान) श्री दिग्विजय सिंह जी ग्राप वया कहना चाहते हैं?

श्री दिग्विजय सिंह विहार मैडम, स्रभी त्यागी जी ने कहा कि स्राज राजीव गांधी का जन्म दिन है स्रौरर देश में उनका जन्म दिन मनाया जा हा है। मैं एक सवाल पूछना चाहता हं कि मैं श्राज इस जम्मीद में बैठा हुन्ना था कि शायद उनके मरने के बाद जा वर्मा **कमीशन बैठा था उस**की रिपोर्ट स्नाज स्ना जाएगी । सरकार के पास पिछले कुछ महीनों से यह रिपोर्ट पड़ी हुई है और तरह तरह की खबरें समाचार पत्नों के माध्यम से हम को मिल रही हैं। मैं भारत सरकार से अनुरोध करता ह कि ब्राज 5 बजे तक भारत सरकार वर्मी कमीशन की रिपोर्ट सदन के पटल पर रखे। मैं गृह मंत्री जी से ग्राश्वासन चाहंगा कि इसकी जानकारी सदन को दी जाए।

THE DEPUTY CHAIRMAN: Mr. Fernandes, the same thing.

SHRI KAMAL MORARKA: Madam, this is a very serious matter. Why is Mr. Rajiv Gandhi's assassination report not laid on the Table of the House?...(Interruptions)... What is the delay?

SHRI JOHN F. FERNANDES (Goa): Madam, we made a demand in this House that the portrait of our late leader, Shri Rajiv Gandhi, should be put up in the Central Hall. I want to know from the hon. Parliamentary Affairs Minister as to what attain he has taken to fulfill this demand.

SHRI YASHWANT SINHA: Madam, is there anyone in the Government who can respond to us? I find that the treasury benches are absolutely benefit of anyone who can reply to the Members' queries.

THE DEFUTY CHAIRMAN: There are four Ministers...

SHRI YASHWANT SINHA: Yes, there are Ministers. But everyone knows that during Zero Hour, important issues are raised by Members and it is your directive that either the Leader of the House or the Parliamentary Affairs Minister Mr. Jacob, should be present. These are the two people who can respond. There is nobody out of these two. It is your directive, Madam.

THE DEPUTY CHAIRMAN: I will find out...(Inerrtuptions)...I will find out from the Home Minister...
(Interruptions)...

SHRI KAMAL MORARKA: Why did they not lay the report on Rajiv Gandhi's assassination? What is the reason?...(Interruptions)...

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, we want to know why...(Interruptions)...We want to know why this report is not laid on the Table. Madam, this is a very important...(Interruptions)...

THE DEPUTY CHAIRMAN: is a very bad habit... (Interruptions) ...It is very unfortunate that Members unnecessarily...(Interruptions) Please ... (Interruptions) ... It is a serious matter about the Verma Commission Report which is being raised by Members who are concerned about Rajivji's assassination. It is becoming a political issue. The Minister cannot reply if everybody wants to question at the same time...(Interruptions)...Let the Minister answer... (Interruptions) ... No, I don't allow ... (Interruptions) ... Mr. Jadhav, please take your seat...(Interruptions)... Please don't make it a habit. It is not becoming of a Member of Rajya Sabha at least. Please sit down... (Interruptions)...Please take your seats ... (Interruptions) ... I have said please. I beg of you... (Interruptions)...Please, all of you take your seats. Let us go ahead with the business. I beg of you, please your seats.

SHRI VITHALRAO MADHAVRAO JADHAV: 1 wanted to highlight the importance. That was my intention ... (Interruptions) ...

उपसमार्गात: जैंकब साहब बोल दीजिए जल्दी, बात खत्म हो जाए । वर्मा कमीशन का किस्सा खत्म होने दीजिए । (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-ARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I did not listen to the talk going on here. I just went out for a moment. Now, I came to know that Members wanted to know whether the Verma Commission Report is to be laid on the Table or not. I am not in a position to give a reply at the moment because we have not taken a decision in this matter...(Interruptions)...

SHRI N. E. BALARAM (Kerala): That matter is over.

SHRI MURASOLI MARAN (Tamil Nadu): Why are they not laying the Report on the Table of the House? what is the delay?

SHFI VITHALRAO MADHAVRAO JADHAV: Madam Deputy Chairman, we want to know... (Interruptions)... This is a serious matter... (Interruptions)... We want to know what the Minister is going to say.

श्ली एस० एस० अहलुवालिया (बिहार) महोदया, यह मसला इससे पहले भी सदन में उठ चुका है और हरबार चेयर से यह आध्वासन आता रहा है कि जनरल परपजेज कमेटी की बैठक इसका फैसला करेगी कि स्वर्गीय राजीव गांधी का जिल सेंट्रल हाल में लगेगा या नहीं लगेगा। जनरल परपजेज कमेटी की मीटिंग कई हो चुकी हैं। उसने राजीव गांधी जी का चिल्ल लगाने के बारे में क्या फैसला किया है, यह सदन की बताने की कृपा करें।

THE DEPUTY CHAIRMAN: Please sit down... (Interruptions)... Please sit down... (Interruptions)... Let me answer. It is the General Purposes Committee of the Lok Sabha. The Speaker of the Lok Sabha has to decide because the Central Hall is within the control of the Lok Sabha, not the Rajya Sabha. If it were under the Rajya Sabha, we would have done it... (Interruptions)...

SHRI S. S. AHLUWALIA: Madam, you said that the General purposes Committee would decide it. We want to know what they have decided ... (Interruptions)... We want to know what they have decided... (Interruptions)... You can communicate to the Members... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sii down. I cannot hear when many of you speak like this... (Interruptions) .. Do not behave like this... (Interruptions)...You see, this is a serious matter. Some Members had raised the issue...(Interruptions)... It was raised in the House as to when Rajivji's photograph would be put up in the Central Hall of Parliament, I took it up with the Speaker of the other House. I personally went and talked to him and discussed the matter with him. It is for the Speaker to decide. It is not within the right of the Rajya Sabha to decide where Rajivji's photograph will be put up in the Central Hall. It is for the Lok Sabha. You ask the Lok Sabha... (Interruptions)

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): You respond here...(Interruptions)...

भी लास बहाबुर शास्त्रीं जी के फोटों के बारे में भी कहा गया था (व्यवधान) ।

SHRI S. S. AHLUWALIA. Madam, we want to know the status of this Committee...(Interruptions)... What is the status of the General Purposes Committee? I want to

[Shri S. S. Ahluwalia]

know whether they have decided on it or they have rejected it. What is the status of our demand? ... (Interruptions)...We want to know the status of our demand ... (Interruptions)...

THE DEPUTY CHAIRMAN: ask from the Government about that the ... (Interruptions) ... You ask Parliamentary Affairs Minister... (Interruptions) ...

SHRI S. S. AHLUWALIA: Madam, you gave an assurance to the House, to the Members, that it would be done. (Interruptions) ...

THE DEPUTY CHAIRMAN: Please sit down, Mr. Ahluwalia. I did not assure the House. You are misleading the House. I did not assure the House that I would do it. I only assured the House that I would convey message to the Speaker of the Lok Sabha. That is all, And, whatever assurance I have given to the House, I have complied with it and it is for the Speaker to do it. You can ask the Parliamentary Affairs Minister to find out from the Speaker. Now, the matter is closed . . . (Interruptions)

श्री संघ प्रिय गौतम : श्री बहादुर शास्त्री जी का फोटो सेन्ट्रल हाल में लगाने के बारे में क्या हम्रा है । राजीव गांधी जी का लगे ... (व्यवधान)

श्री अजीत जोगी : शास्त्री जी की याद ग्रापको कब ग्राई ?

श्री संघ प्रिय गौतमः मैं कहना चाहता हं कि . (व्यवधान)

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madam, ... (Interruptions) . . .

THE DEPUTY CHAIRMAN: No. I am not allowing you... (Interruptions) ...

SHRI N. K. P. SALVE (Maharashtra): Madam, ... (Interruptions) ... Madam, in the light of what you have said... (Interruptions) ...

SHRI S. S. AHLUWALIA: Madam, the Leader of the House is here...

राजीव गांधी जी कि चित्र लगेगाया नहीं लगेगा, यह बताया जाय। जनरल परपजेज कमैटी की बैठक में क्या फैसला हभा ? यह भ्राश्वासन दिया गया था। (Interruptions) ... Will the Government give information to this House as to whether they are going to put up Rajivii's photograph in the Central Hall or not?... (Interruptions) ...

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam, ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, order. please ... (Interruptions) ... Order please ... (Interruptions) ...

SHRI N. K. P. SALVE: Madam, ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Yes. Mr. Salve... (Interruptions)...Order, please. I am not allowing anything. I have called Mr. Salve... (Interruptions) ...

SHRI N. K. P. SALVE: Madam ... (Interruptions)

THE DEPUTY CHAIRMAN: I have not permitted you, Mr. Afzal. Anybody speaking without my permission is not going on record because this House is going out of control. Please take your seat Mr. Afzal.

SHRI MOHAMMED AFZAL alias MEEM AFZAL:**

THE DEPUTY CHAIRMAN: Please take your seat, Mr. Afzal, I am not giving you permission,

SHRI MOHAMMED AFZAL alias MEEM AFZAL **

THE DEPUTY CHAIRMAN: Please take your seat.

^{**}Not recorded.

SHRI N. K. P. SALVE: Madam, you have expressed your helplessness.

THE DEPUTY CHAIRMAN: No. Not my helplessness.

... (व्यवधान) ... बैठ जाइए । ...(व्यवधान)... बैठिए, ग्रभी नहीं ।

SHRI N. K. P. SALVE: Madam, you have expressed your helplessness in the matter of implementing the wishes of this House so far as the Central Hall is concerned. We do not blame you at all in the matter. But what you have observed is extremely disconcerting. The question is: Does of the Central Hall or not? That is the issue.

THE DEPUTY CHAIRMAN: That is for the House to decide...

SHRI KAMAL MORARKA: That is not the issue...

SHRI N. K. P. SALVE: That is the issue.

THE DEPUTY CHAIRMAN: That is for the House to decide.

SHRI N. K. P. SALVE: The point is this, madam. This House is the part of the Parliament itself. And the entire precincts of the Parliament belongs to the Parliament as a whole, of both the Houses. And, therefore, our wishes cannot be considered as utterly irrelevant. I would like to know....

THE DEPUTY CHAIRMAN: Mr. Salve, I would suggest...

SHRI N. K. P. SALVE: Let me complete, Madam. For this specific purpose, Madam, I request you to kindly convene a meeting of all the Leaders of the parties in the House so that they are able to express our wishes and come to some conclusion, and then jointly take up the matter with the Speaker of the Lok Sabha. If this House wants that it should have nothing to do so far as the management and control of the Central Hall is concerned, then, let that be the view

taken. But speaking for myself... (Interruptions) But, speaking for myself, I think, this House must be consulted in the control and management of any part of the percincts and property... (Interruptions)

SHRI KAMAL MORARKA: Madam, I don't think... (Interruptions)

श्री मीहम्मद अफजल उर्फ मीम अफजल: मेंडम, मुझे बहुत सीरियस ग्राबजक्यान है कि एक तस्वीर पर घटों बहुस की इजाजत दी जा सकती है लेकिन जो लोगों का कल्लेश्राम हो रहा है उस पर मैं कहना चाहता हूं मगर श्राप मुझे इजाजत नहीं दे रही हैं। मैडम, यह श्रफ्सोस की बात है कि एक तस्वीर के लिए श्राघे घंटे से बहुस उठायी जा रही है श्रीर इस पर हर श्रादमी बोलना चाहता है। ... (श्र्यवधान) ... मैं श्रापसे जानना चाहता हूं कि हजारों लोगों का जो बोसनिया में कल्लेश्राम हो रहा है क्या श्रापको उसकी कोई जिता नहीं है, जो श्राप मुझे इजाजत नहीं दे रही हैं ... (श्र्यवधान)

حری محداففل و اصل انفعل ایر محمه است میرس او بیکش ہے کہ ایک تصویر بر محفظ مور است میں کہا ہا ہم است میں کہا ہم است میں است می

†[] Transliteration in Arabic Script.

श्री मुरेश पचौरी : यह सदन की भावनाओं का प्रश्न है । इस पर हमारी भावनायें जुड़ी हुई हैं, यह रिकार्ड में नहीं स्नाना चाहिए। . . (व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफजलः राजीव गांधी के कातिलों को पकड़ नहीं सकते श्रौर तस्वीर लगाना चाहते हैं . . . (ब्यवधान) . . .

شی بخترانفسل عرف م . افعنل: راجیگاندمی سئے قاتلوں کو پکو منہیں تشکتے اورتصویرنگا نا چا سبتے ہیں .

श्री एन० के० पी० सास्त्रे: ये रोज * कें

श्री मोहम्मद अफजल उर्फ मीम अफजल : शर्म ग्रानी चाहिए ।

نری مخرّانفسل عرضهم `انفسل: مشرّم کن چاہیے۔

श्री एन०के०पी०साहने : ये रोज करते हैं ... (व्यवधान) ... स्नापने सुझे स्नाइडेंटिफाई किया ... (व्यवधान) ... ये रोज करते हैं ये लोग समझते हैं ... (व्यवधान) ... स्नाप क्यों करते हैं । ... (व्यवधान) ... मंडम, यह हम लोगों की गरिमा और प्रतिष्ठा का सवाल है । ... (व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफ ज पहुले उनके कातिलों को पकडिए । तब प्रापको उनकी तस्वीर लगाने का हक बनता है । मैं कहता हूं कि पहले राजीव गांधी के कातिलों को पकडिए । (व्यवधान) سری می افضل عوب م افضل: بیلے ال کے قاتل کو کا کو کی کھورلگانے کا اس کی تھورلگانے کا حق بنتا ہے۔ یس کہتا ہوں کر بیلے الجیوگاندی کے قاتلوں کو پیلے سیدے ... "مدا خلیت"

श्री एत. के. पी. सत्वे: ग्राप * हो, बैठिए । ... (व्यवधान) ... ग्राप * हो बोठिए । ... (व्यवधान) ... मैंडम, यह सवाल तस्वीर का तो है ही मगर इसमें इससे बड़ा एक ग्रीर प्रक्रन है ... (व्यवधान)

श्री मोहम्मद अफजन उर्फ जीम अफजन : भैंने तस्वीर की मुखालफत नहीं की है। राजीव गांधी के कातिलों को पहले ... (व्यवधान)...

شری مخترافضل عرف م · افضل : ہیں نے نصویرکی مخالفت نہیں کی ہے۔ راجیوگا دھی کے قاتلوں کو پہلے ... «مداخلیت"...

THE DEPUTY CHAIRMAN: Please go back to your seats. (Interruptions)

श्री मोहम्मद अफजल उर्फ भीम अफजलः पहले उनको गिरफ्तार किया जाय । उनको पकडिए, ग्राप वर्मा कमीशन की िपोर्ट को पेश करें। ... (व्यवधान)...

شری مخترافعنل عرض م -افعنل : پیپلے ان کو گرفتارکیاجائے ۔ ان کو پکڑسیٹے ۔ آپ ورما کیشن کی رپورٹ پیشن کریں ۔

THE DEPUTY CHAIRMAN: Pleased go back to your seats. (Interruptions)

श्री एन के पी. सस्त्वे : ग्राप बैठ जाइए । ...(व्यवधान) ...

THE DEPUTY CHAIRMAN: Please go back to your seats.

^{*}Expunged as ordered by the Chair.

^{†[]} Transliteration in Arabic Script.

SHRI S. JAIPAL REDDY: Madam Deputy Chairperson...

श्री एन॰ के॰ पी॰ साल्बे : मैडम तस्वीर का ।वाल ... (व्यवधान) ... मैडम, मुझे सुन लीजिए, मुझे कंपलीट करने दें। ग्रापने मुझे ग्राइंडैटिफाई किया है। मैडम, तस्वीर के साथ ... (व्यवधान) हमारी भावनायें जुड़ी हैं।

मैंडम, तस्वीर के साथ हमारी भावनायें जुड़ी हैं (अथवधान) सदन की गरिमा का सवाल है । सदन की प्रतिष्ठा का सवाल है । यह मैं भ्रापके सामने उठा रहा हूं सब से बड़ा सबाल यह है (अथवधान)

श्री मोहम्मद अफजल उर्फ भीम अफजल : मैडम, मैंने एक लफ्ज भी तस्वीर के खिलाफ नहीं कहा (व्याखात)

مثری محدانفسل وف م انفسل: میروم پس نے ایک لفظ بھی تصویر کے خلاف نہیں کہا..

THE DEPUTY CHAIRMAN: Mr. Afzal, please go back to your seat. No, first you please go to your seat.

श्री मोहम्मद अफजल उर्फ मीम अफजल:
मैं बताना चाहता हूं कि राजीव गांधी
का जिस दिन करल हुआ था, मैं पहला
अपोजीशन का ग्रादमी था जो उनके घर
गया था। यहां हांउस के ग्रंदर रत्नाकर
पाण्डय साहब ने (व्यवधान)

خری محافضل وضم رافعنل بمی بتلت**اچا بها بود کر** راچوکا برطی کاجس ول قتل مجا هما میں پیلاابوزیش کااڈی ھاجوائے گھرگیا تھا۔ یہاں باکس کے نروتزاکرہا بیگ

ما یب نے ... " مداخلیت "...

उपसभापति : उधर पीछे जाइए ।

I will ask him if you keep quiet. If all of you keep quiet, I will ask him.

श्री एन० के० पी० साल्वे: जिस तरीके से यहां सीरियस मसले उठाए जाते हैं (ट्यवधान) उन मसलों को मजाक समझा जाता है। रोज आपके सामने गम्भीर मसले ग्राते हैं। एक मिनट खड़े हो कर कोई बात करना चाहता है तो (व्यवधान) आपने मुझे आंडडेंटिफाई किया है। यह क्रज को अवहेलना करना चाहते हैं (व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Afzal, just a second,

श्री एस. एस. अहलुवालिया: धिक्कार है ऐसे लोगों पर (व्यवधान)

उपसमार्थात : बैठ जाइए । बैठ जाइए । Everybody, please sit down.

श्री एस॰ एस॰ अहलूबासिया : जितनी भर्त्सना की जाए उतनी कम है । ऐसे शब्दों का प्रयोग करते हैं ... (व्यवधान) देश की एकता ग्रीर ग्रखन्डता के लिए कुर्बान तो हो नहीं सकते (व्यवधान)

उपसमापति : बैठ नाइए । (व्यवधान) विलकुल चुप रहिए, एक मिनट प्लीज (व्यवधान)

It is very serious matter. Please keep quiet. I request everybody.

ग्राज राजीव जी का जन्म दिन है ग्रीर सद्भावना दिवस है। सद्भावना दिवस के ग्रंदर एक छोटी सी बात उन्होंने ग्रगर उठाई है, उनके लिए सेंटीमेंट की बात है (व्यवधान) ग्राप सुनिए। मेरी बात सुनिए (व्यवधान) सुन तो लीजिए। ग्राप सुनना नहीं चाहते हैं।

May be, Bosnia is very important for you.

^{†[]} Transliteration in Arabic Script.

[उपसमापति]

मगर जो सवाल यहां उठ रहा है यह ग्राज से नहीं उठ रहा है। जिस दिन से राजीव जी की हत्या हुई, यह सवाल यहां रत्नाकर पाण्डेय जी ने उठाया था। रत्नाकर पाण्डेय जी ग्रब इस हाउस के मैम्बर नहीं हैं। इस सवाल पर उन्होंने चिठिटयां लिखी हैं। मैंने ग्रभी हाऊस में बताया कि मैं स्पीकर साहब से स्वयं जा कर मिली, इस बारे में ईबातचीत की (ब्यवधान) एक मिनट ग्राप च्य नहीं रह सकते हैं।

I don't know why they can't keep quiet for a minute

सुनिए । ग्राप भी कुछ बोलना चाहते हैं मगर जो मैस्बर्स के आज सेंटीमेंटस हैं म्रापको उनका भी ख्याल रखना चाहिए । राजीव जी ने भी देश के लिए जान दी है। ग्रगर मैम्बर्स उनके लिए एक तस्वीर लगाने की बात कर रहे हैं तो आपको मैंने यह तो नहीं कहा था कि भ्राप बिल्क्ल हो नहीं बोलेंगे। भगर जब तक बात खत्म नहीं हो जाएगी, मैं आपको कैसे बोलने दे संकती हूं। यह इल्जाम लगाना कि क्रांबे बंटेसे तस्कीर को बात हो रही है, यह भी गलत है । स्राधे घंटे से तस्वींर की बाह नहीं हो। 'स्त्री थी। (व्यवधान)। ग्रभी ग्राप बैठिए

I am not allowing. What I saying to him applies to you also, be cause when the Chair gives its ruling, it applies to everyone, not to particular person. In that case I will have to give ruling for everybody. That is why I was telling for everyone. Now everybody was asking; many Members wanted to say something. Mr. K. L. Sharma wanted to say something but he did not get agitated that I did not allow him. I cannot allow ten members at same time. I am trying to regulate this House and I need the co-operation of the Members. You should not get so agitated that you hurt feeling of others. You can say about Bosnia but let one matter get settled. Now ou go to your seat pleaes let us sadbhavana feeling in have House.

श्री मोहम्मद अफजल उर्फ मीम अफजल: श्रापने मझे कहा है । मैं माफी मांगता हूं जनाबेबाली । मेरी बात सुन लीजिये मझे ग्रापने कहा है तो एक मिनट के लिए इजाजत दे दीजिये।

خری مخدانفل عرض م. اَفضل: آب نے مجھے کہاہے میں معانی مانگھتا ہوں جناب وال میری بات سن میجے ۔ مجھے آب سے کہا ہے توایک مزے کی اجازت دے دی**یئے۔**

उपसभापति : ग्राप बोल लीजिये । माफी मांग लीजिये।

MISS SAROJ KHAPARDE (Maharashtra): First you go back to your seat.

SHRI MOHAMMED AFZAL alias MEEM AFZAL: You cannot say it to me. If the Chair says, I will go back.

उपसभापति : चलिये यहीं से दीजिये स्नालराइट ।

^{†[]} Transliteration in Arabic Script.

भी मोहम्मद अफजल उर्फ मीम अफजल मैंने जो कुछ भी कहा है (व्यवधान)

فري حراففل وف م، افغل: پسنه جو گُره کي که سهے ... " مرافلت "...

ज्यसमापति : माफी मांग रहे हैं, सब सोग सुन लेंगे ∤

श्री मोहस्थ्य अफ उल उर्फ मीस अफ जल: मेरा मकसद किसी भी हालत में किसी की दिल भ्राजारी करना नहीं था । भगर किसी की दिल आजारी हुई है तो मैं उसके लिए इस हाऊस में खड़े हो कर माफी मांगने के लिए तैयार हं, सौ बार तैयार हुं । लेकिन, मैडम, राजीव जी का मसला इस हाउस में ग्रगर उस तरफ से लोगों ने उठाया है, हमारे वजीरे दाखिला इस बात के गवाह हैं कि मैंने राजीव जी की **इत्या के बारे** में होने वाली हर बहस में हिस्सा लिया है ग्रीर मैं उनकी हत्या के बाद पहला ग्रौर ग्राखिरी ग्रापोजीशन लीडर था जो 10 मिनट बाद उनके घर पर गया या और यह रिकाइं पर मौजद है। मुझे भी राजीव गांधी इस मुल्क के एक प्रजीम रहनुमा की हैसियत से प्रजीज हैं स्पीर मैं यह भी जानना चाहता हूं कि उनकी मौत किन लोगों के हाथ से हुई है। वर्मा कमीशन का सवाल उठाया गया भ्रौर यहां पर वजीर साहब ने जिस तरह क्षे गैर जिम्मेदाराना जवाब दिया कि हकुमत ने ग्रभी तक इस पर गौर नहीं किया है वह इंतिहाई अफसोसनाक है। मैडम जब मैंने यह बात कही कि तस्वीर का मसला (व्यवधान) में के सिलसिले में बिल्कुल मुखलिफ नहीं हूं

मैंडम . . (व्यवधान) पूरी बात सुन लीजिए मेरी। मैंने माफी मांगी है, मेरे जुओं को समझने की कोशिश कीजिए ग्रहलुवालिया साहब। मैंडम, मैंने जब तस्वीर का मसला जठाया तो मैंने उस तस्वीर पर ऐतराज नहीं किया । मैंने यह कहा कि बोस्निया के ग्रंदर हजारों लोगों का कल्लिग्राम रोजाना हो रहा है । हाउस का म्राज माखिरी दिन है श्रौर हिंदुस्तान ने हमेशा जहां भी मजालिम हुए हैं उनके खिलाफ धावाज उठायी है । मंडम, इस सवाल को किने दो दिन-तीन दिन पहले भी उन्हाने की कोशिश की थी लेकिन इत्तिकाक के मुझे उसकी इजाजत नहीं मिली। इसलिए आज मैंने पूरी कोशिश की । मैंने एक जुमला यह कहा कि ग्राधा घटा हाउस तस्वीर को लगाने पर ग्रगर बहुस में खर्च कर सकता है...(व्यवधान)

उपसभापति : ग्रन्छा छोड़िए । वह बात खत्म हो गयी ।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं उन श्रल्फाज को वापस लेता हूं । मेरा मकसद किसी की दिलाजारी करना तहीं है (व्यवधान)

THE DEPUTY CHAIRMAN: Agreed now.

श्री मोहम्मद अफजल उर्फ मीम अफबल:
मैं इनके साथ प्रपनी मांग जोड़ता हूं कि
उनकी तस्वीर लगनी चाहिए । जो दूसरे
रहनुमा मिसाल के तौर पर लाल बहादुर
शास्त्री साहब का जिक श्राया, मुझे
ग्रफसोस है कि किसी ने उसको सेकैंड
नहीं किया । वह मांग भी बड़ी जायज है ।

^{†[]} Transliteration in Arabic Script.

]श्री मोहम्दश्रफजल भीम

Motion for reference of

वह भी लगनी चाहिए । हमें इस पर ऐतराज नहीं है। लेकिन सभी सदस्यों को एक दूसरे की भावनाओं का ख्याल चाहिए भीर यह देखना चाहिए कि दूसरा सदस्य क्या कहना चाहता है णकिया ।

उपसभापति : अब आप अपनी पर चले जाइये मेहरवानी इस सद्भावना के माहोल में ग्रपनी जगह पर चले जाइये।

Let us take Special Mentions. Now, that matter is over. (Interruptions).

نشری مخترافضل عرف م. انتسل : میرا مقعید کسی نبی حالت پیس کسی کی ولا زاری کرنا نہیں تھا۔ اُگرکسی کی دلازاری ہونی ہے تو ہیں اس کے بیاس ماؤس میں کھوسے ہو کر 🛚 معانی ما بنگنے کے بیے تبار ہوں ۔ سوبارتیار *چوں ۔ اور ما نگنے <u>کے ب</u>ےسو بارتیار ہوں -*نیکن میڈم راجو بی کامسئلرا**س باؤس بیں اگر** اس طرف سے درگوں نے اٹھا ماسیے ۔ ہمارے وزیر داخلاس بات کے گواہ بمی کر مسنے راجیدجی کی ہتا ہے مارے میں بھونے والی ہر کے میں معتدلیا ہے اور میں انکی ہستیا رمے بعد بہلاا در آخری ابوریشن لیگررتھا جو دس منط بعدا نکے گھر برگیا **تھااور یہ** ريكارڈ پر موج دسیے ۔ مجھے ہی راجبو گاندھی اس مل کے ایک عظیم رسماک میشرت سے

عريزيي . اور بس يه بمي جاننا چا ستا بول اور يدبعي ماننا جابتا بهول اوريديمي جاننا چابتا ہون کہ ان کی موت کن ہوگوں کے ہاتھ سے ہو ہی ہے۔ درماکیشن کا سوال اٹھایاگیا اور بہال ہر وزيرماحب فيجس طرع سع فيردم والانجاب دباکہ حکومت نے ابھی تک اس پرغورہیں کیلہے دہ انتہال افسوسٹاک ہے۔ میڈم جب یس نے پربات کمی کرتصویر کامستله..." مزاخلت ... یں تصویر مے سلسلے میں بانکل مخالف ىنىسى مون مىشم ... مى مداخلىت ... بورى بات سن میجنهٔ میری . میں نے معانی مانگی ہے میرے مديد كوستجف ك كوشش كيجيرًا بلودالبهادب ميثرم ميس نيرجب تصوير كامستلدا تفاياتوس نے اس تعبور پراعراض ہیں کیا۔ ہیںنے یہ کہاکہ بیسنیا مے اندر ہزاروں نوگوں سکا قتل عام روزانه الوربلهم . باكس كاآج آخری دل سیے اور مبندوستان نے ہیستہ جہال بھی منظام ہوئے ہیںان کے خلاف اواز الفال سعد ميدم . اس سوال كويس نے دو دن بین دن بیلے بھی اٹھانے کی کوشش کی کھی میکن اتفاق سے مجھے اس کی اوازت کہیں ملی اس میے آج میں نے یوری کوشش کی تقی میں نے ایک جملہ یہ کہا کہ اُ دھا گھنٹہ ہاؤں ^{لیک} تعومركولكان يراكز بحنث بمن خرج كرسكتا مے ... "مداخلت"...

[20 AUG. 1992]

بسبهایق: ابتهابهورسمه وه رات مترى محتدانعنىل عرف م .انعنلى : بيس إل الفاظ کو دابس لیتا ہوں۔ میرامقصد کسی کی دلا زاری کرنا نہیں ہے... "مداخلت"... شرى مخمدانى من شرف م افعنى : ميس انکے ساتھ ایس مانگ جوڑتا ہوں کہ ان کی تصویر مگن چاہیے۔ بی دوررے رہا اتال کے

طور مرالال برادرشاستری صاصب ازکر ۲ یا <u> تحصے افسوس سے کہ کسی ن</u>ے اسکوسیکن انہیں كما وه مانگ جي بڙي جائز _ ہے ۔ وہ بي مكن ھاہے۔ ہمیں اس بر کوئی اعراض منہیں ہے۔

لکین سمجی سرسیوں کندایک دو سرے کی عِعادُ ناوُن كا فيال كرنا جا سي الدريد دي عنا چا بسے کروہ ووہرا سدسیہ کیا کہناچا ہتا۔۔

SHRI DINESHBHAI TRIVEDI: Madam, I want to draw your attention...

THE DEPUTY CHAIRMAN: What it is? Let us run the Business of the House. (Interruptions)

SHRI DINESHBHAI TRĪVEDI: Madam, this is concerning 'Padma' awards. For the first time, a 'Padına Vibhushan' awardee is hind lers. Let us not make a mistake. Let us not be confused. is in fail, he is behind bars, not because of any Satyagrahha or any national activity. On the contrary, he is behind bers, precisely, for national activity.

Madam, it is very unfair on the other recepients of 'Padma Vibhushan' or any other decoration. I do not want to generalise. Many of them, most of them, or, may be, all of them, are deserving. But there has to be some kind of a limit. Now, a 'Padma Vibhushan' awardee is behind bars. Madam, he is behind bars for destablishing the national economy. I do not know if there is any kind of provision whereby we can recall such awards. We have been far too generous. I not trying to cast any aspersions on the recepients of various awards. May be they are deserving. And, they are deserving. But in this regard, we have got to have a serious look. It is only a handful of people in public life, whether they are bureaucrats or politicians. May be, the number is very limited.

Madam, a virus is a very small thing. But once the virus gets the system, gets into our body, (Time bell rings)...the entire body gets paralysed. Similarly, it is a question of the national body politic. A virus, whether in the form of a bureaucrat or a politician or a recepient of award, is not healthy for the poda politic. Madam, my point is, there has to be a discussion on this. There has to be some kind of a law. (Timebell rings). There are so many Chairmen of public sector undertakings-I have got a list of them, but I do not want to take the time of the House-who are holding positions...

THE DEPUTY CHAIRMAN: you please come to the point and not take the time of the House?

DINESH BHAI TRIVEDI: Half a minute, Madam.

THE DEPUTY CHAIRMAN: What are you driving at?

SHRI DINESHBHAI TRIVEDI To. day is Sadbhavana day.

And I also associate myself and think whatever Shri Rajiv Gandhi or Indira Gandhi or Pandit Jawaharlal

^{[†[] &#}x27;fransliteration in Arabic Script.

[Shri Dinesh Bhai Trivedi]

Nehru or Lal Bahadur Shastri stood for is going down the drain. I would like to know whether the Government can recall this award and whether there is going to be a serious discussion on the issue where we so generously try to distribute these awards.

The second thing is, while the Civil Aviation Minister is here, I would like to know when he is going to place the Imphal crash report on the Table of the House.

SHRIS. JAIPAL REDDY: The matter raised by Shri Dineshbhai Trivedi that Padma Vibhushan awarded to Krishnamurty be recalled, be considered by the Government very seriously because we have been very indiscriminate in awarding these decorations. The Government should consider it seriously. I think the suggestion made should be taken in the right spirit. I am sure all sides of the House will agree with this.

SHRI DIPEN GHOSH: Krishnamurty is behind the bars. He was awarded Padma Vibhushan. It is a shame on him. This award should be recalled.

SHRI MURASOLI MARAN: If he is allowed to keep it, he would get Bharat Ratna also. (Interruptions)

THE DEPUTY CHAIRMAN: Let the Minister react to this.

SHRI S. B. CHAVAN: I will get it examined. (Interruptions). it is definitely a matter to be examined. Unless the matter is examined, I cannot possibly promise anything now.

श्री सत्य प्रकाश मालवीय : महोदया; जो राजीव गांधी फाउंडेशन ट्रस्ट है, उसमें से इक्ष्हें हटायें। यह राजीव गांधी फाउंडेशन ट्रस्ट का भी मेम्बर है। (व्यवधान)

भी दिग्विजय सिंहः मैडम, श्राज राजीव गांधी के जन्म-दिन पर यह सब से बड़ी ट्रिब्यूट होगी कि ऐसे नापाक लोगों को उस फाउंडेशन से हटा दिया जाए । ...(व्यवधान)

SHRI DIPEN GHOSH: He was given commendation for collection of donation. (Interruptions).

THE DEPUTY CHIRMAN: It is alleged, according to him... (Interruptions). I do not know. He is alleging that...

SHRI SATYA PRAKASH MALA-VIYA: What alleging, it is a fact.

SHRI DIGVIJAY SINGH, It is a known fact that he is a member of the Rajiv Gandhi Foundation Trust. (Interruptions).

THE DEPUTY CHAIRMAN: I am not aware of it because I am not a member of that. How would I know?

SHRI S. B. CHAVAN: It has nothing to do with the Government. The Trust is a private body and I cannot say...(Interruptions).

THE DEPUTY CHAIRMAN: Do you want to say anything?

THE MINISTER OF CIVIL ATION AND TOURISM (SHRI MA-DHAVRAO SCINDIA); I just to respond to the question raised by hon. Mr. Trivedi about the Imphal crash report. I would like to inform him that the Secretary has approved the placing of this report in the Library of the House. I am not certain whether it has been placed in the Library as yet or not and if it has not been done, it will be placed today. The enquiry report along with the recommendations and the Government's views thereon, all these three things, will be placed in the Library of the House.

THE DEPUTY CHAIRMAN: Yes, Shri Krishan Lal Sharma.

SHRI N. E. BALARAM: Just one minute. Who is the Secretary to approve it? We are only asking the

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Minister. Which Secretary are you talking about whose sanction is required? What Secretary are you speaking about?

SHRI MADHAVRAO SCINDIA: It does not come to the ministerial level, it is dealt with at the bureaucratic level. (Interruptions). All the Minister has approved it.

SHRI N. E. BALARAM: We asking the Minister and he is saying that the Secretary has approved it.

SHRI MADHAVRAO SCINDIA: The Minister has approved it. (Interruptions).

THE DEPUTY CHAIRMAN: I will look at you. (Interruptions). Mr. Sharma.

भी कृष्ण लाल शर्माः मैं ग्रापके माध्यम से एक इम्पार्टेन्ट विषय की तरफ सदन का भीर सरकार का ध्यान खींचना चाहता हुं . . (व्यवधान)

THE DEPUTY CHAIRMAN: The Bill has to be reported first, then only I can give the timing. It is not reported in the Rajya Sabha. Bill can be circulated. tions). Let me inform the Members that the Constitution (Amendment) Bill has been passed in the Lok Sabha. It has to undergo certain process before it is reported in the Rajya Sabha. It is circulated to all of you so that you can go through it. After it is reported here, then only I can give time for voting.

SHRI P. UPENDRA: But we were told that it will be at 1.00 P.M.

THE DEPUTY CHAIRMAN: You were informally told by someone, not me. The Chair cannot give informal information to you. The Chair cannot give informal information to you. The Chair can only give you very formal information. That only can take place. Every minute I am asking as to when it is coming and being reported. Okay! I will inform you as soon he it comes.

श्री जगदीश प्रसादमाथुरः (उत्तर प्रदेश) : मैंडम, यह बहुत इम्पोर्टेन्ट बिल है, हम इसका स्वागत करेंगे। लेकिन, यह इस सरकार की भ्रतिश्चितता का एक उदाहरण है कि किस प्रकार से मैने**ज करती है।**

उपसभापति : नहीं, नहीं ।

भी जगदीश प्रसाद माथुर : यदि यह बिल लाना था तो इतने दिन से सेंधन चल रहा था पहले ग्रा जाना चाहिए था । **हमारा** इसमें सहयोग है पूरा, लेकिन य**ह उचित** नहीं है इस प्रकार से करना। फिर दूसरा, महोदया, ... (ध्यवधान)...

भी एस॰ बी॰ चक्हाण : मैं ग्रापसे कहना चाहुगा कि इस किस्म से, ग्राखिरी रोज इस किस्म से **इसका लाना** उचित नहीं है, यह मैं भी जानता हूं। लेकिन, कन्सलटेशन जो आँपो**जीशन**ें**के** साथ बार बार करना पडा, **उसकी वजह** से देर हो गई है वरना दसरा कोई इंटेन्शन डेलिब्रेटरी करना नहीं है ।...

श्री जगदीश प्रसाद माथुर : नहीं, डेलिब्रेटरी नहीं है, हमारा सहयोग है। दूसरा, मैं यह कहना चाहूंगा दूस सेवंध में, कि सरकार की ब्रोर से यह बात कही जा रही है...(व्यवधान)... इस बात को पूरा कर लेने दीजिए। एक बात सरकार की स्रोर से कही जा रही है . . . (व्यवधान) . . .

SHRI DIPEN GHOSH: Madam, we have already agreed that without discussion we will pass it. Now we must know the time also.

THE DEPUTY CHAIRMAN: Dipen Ghosh, there is a certain procedure. It is a Bill which is not reported in the House. It has not officially come from the Lok Sabha. I sitting in the Chair, cannot do that... (Interruptions) . . .

SHRI S. JAIPAL REDDY: It has been circulated.

THE DEPUTY CHAIRMAN: That it has been circulated is a different matter. But reporting has to be done officially.

श्री मंगवीश प्रसाव साथुर : मँडम, दूसरी बात यह है...(व्यवधान)...

THE DEPUTY CHAIRMAN: Now, let me again explain to you. Bills are circulated. But as long as the Bill is not reported, I cannot give the time of voting. It will be wrong. I cannot do anything wrong from the Chair... (Interruptions)...

श्री जगदीश प्रसाद माथुर : मैंडम, इसी के साथ मैं एक बात की ओर आपका ध्यान और आकि करना चाहता हूं कि कई बार ऐसा हुआ है और आज भी आज की बिजनेस लिस्ट में एकदम से आ गया है चिंता मोहन जी का प्रस्ताव..... (व्यवधान)

उपसभापति : बैठिए न । उनको बोलने दीजिए ।

श्री जगवीश प्रसाद सायुर श्री जिता मोहन जी का ज़ग पालिसी जिसकात रखा है। पिछले पन्द्रह दिन की जो विजनस लिस्ट है, उसमें कहीं भी इसका उल्लेख नहीं है श्रीर एकदम से लाकर जिसकत कराना ठीक नहीं होता। एक बार नहीं, दो बार नहीं, इस प्रकार के कई उदाहरण इस हाउस में श्रा चुके हैं कि विजनेस लिस्ट में कहीं उल्लेख नहीं होता, पहले से जो कार्यक्रम घोषित होता है उसमें कहीं नहीं होता श्रीर एकदम से लाकर के रख देते हैं। मेरा अनुरोध है कि ज़ग पालिसी पर बहस आज श्राप कराएं, लेकिन लाभ नहीं होगा। इस प्रकार की गिल्यां नहीं होनी चाहिएं सरकार की श्रीर से।

THE DEPUTY CHAIRMAN: He is very correct.

SHRI S. JAIPAL REDDY: Madam, I agree with Mr. Mathur. Madam, I also wish to draw your attention to this particular item. How can this note be discussed straightway in the House?

THE DEPUTY CHAIRMAN; Which note?

SHRI S. JAIPAL REDDY: The Background Note on Review of Drug Policy.

भी सिकन्दर बक्त: (मध्य प्रदेश):
मैंडम, प्रण पालिसी पर प्राज डिसकसन
का जो है, बह कभी विजनेस एडवायजरी
कमेटी के सामने भी नहीं आया। अब
यह सोचना चाहिए कि यह क्या है?
प्रच चाहें ने प्राना, कोई ठीक नहीं है
...(ब्यवधान)....

نوست پرق و میرم درکسیا بسی برای وسکس او بسب بدوه مجی برنس ایڈ واکزرن کمیٹی کے موالعنے بی انہوں کے اسب برسوچنا جا ہیے کرید کیلہ ہے ۔ حب چاسپیم ہے۔ کا تاکوئی تھیک بہیں ہے ۔ ۔ ۔ "مدانولیت اس

SHRI S. JAIPAL REDDY: We would like to know as to how it was included in the Order Paper... (Interruptions)...

SHRI YASHWANT SINHA: It should be taken off the Order Paper.

(Interruptions)...

SHRI S. JAIPAL REDDY: We would like to knot, in the first place, as to how it is included in the Order. Paper.

SHRI YASHWANT SINHA: We can't discuss this.

श्री जगदीश प्रसाद माथुर में हम, पहले कभी इसका जिक नहीं प्रामा । बार-बार इस सरकार की तरफ से ऐसा हो जाता है कि बिना सूचना दिए, बिना डिसकम किए कोई चीज एकदम से ले आते हैं।

^{†[]} Transliteration in Arabic Script.

SHRI S. JAIPAL REDDY: We suggest that the Chair be not disturbed by the Minister.

THE DEPUTY CHAIRMAN: He is taking my permission. Otherwise you will say that he went away and didn't get my permission.

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, this Drug because it has suddenly come, we do not know whether it will be taken up today ... (Interruptions) ... We need some time to go into it and study the policy. It cannot be suddenly taken up.

We SHRI S. JAIPAL REDDY: would like to know, in the first place, how it got included in the Agenda.

SHRI G. SWAMINATHAN: fore there is a discussion, we should study the paper. It is a very important matter. It cannot be suddenly rushed through. And we don't know when it is going to be taken up and whether it is going to be taken up or not... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will explain to you how it came. thing is that Members were quite agitated-Will you please take your seat, Mr. Swaminathan?-about this Drug Policy, and there were many questions also asked on this subject. Perhaps, considering that the Minister has brought it. But it is entirely up to the House to discuss it or not to discuss it ... (Interruptions) ...

SHRI S. JAIPAL REDDY: The Minister can only bring it to your notice. He cannot include it on his own.

SHRI G. SWAMINATHAN: Madam, we need time to study the matter because it is an important matter. It cannot be suddenly rushed through at the end of the session.

SHRI S. JAIPAL REDDY: If the Minister were so sincere, he have brought it to your notice. We attach tremendous importance to this issue. (Interruptions)

SHRI G. SWAMINATHAN: It cannot be rushed through like this. It is not fair because it is a matter which has been hanging fire for a period of years. Now, suddenly they bring report. That report itself is hazy. The itself is not clear on many points. It is so vague. We do understand anything about the report. I don't think it is fair to press the report on the last day of the session ... (Interruptions)

SHRI YASHWANT SINHA: Madam, let me tell you one thing.

SHRI G. SWAMINATHAN: In the next session we will take it up... (Interruptions)

SHRI YASHWANT SINHA: A similar motion had been moved about the Dunkel Draft also... (Interruptions)

Nobody has bothered to bring that before the House. We have been pressing for a discussion on that... (Interruptions)

THE DEPUTY CHAIRMAN: Let us delete it.

SHRI AJIT P. K. JOGI: If that is the sense of the House let us delete it.

SHRI YASHWANT SINHA: We cannot discuss it today.

SHRI G. SWAMINATHAN: have to wait. We have to get time for it. We have to go thoroughly into the matter.

SHRI AJIT P. K. JOGI: It cannot be taken up today, no... (Interruptions)

It should not be taken up, if that is the sense of the House. It should not be taken up today.

THE DEPUTY CHAIRMAN: There was a demand by the Members.

SHRI G. SWAMINATHAN: It is very unfair to the House to rush it through like this ... (Interruptions)

SHRI DIPEN GHOSH: It is intended to give more benefits to multinationals.

SKRI AJIT P. K. JOGI; It cannot be rushed through like this. The demand is to deliberate on it.

THE DEPUTY CHAIRMAN: The demand was that there should be a discussion on the Drug Policy, and the Minister had given an assurance to this House ... (Interruptions) Keeping that in view the Minister brought it with good intentions of discussing it. He brought it before the end of the session. There was so much of heavy business on all the previous days. We could not do it. Perhaps that is the reason why the Minister has brought it. I) is for the House to agree or not to agree. That is a different matter ... (Interruptions) But the Governments intention should not be doubted:

SHRI G. SWAMINATHAN: The Dunkel Report was placed a month ago. What has happened to that? This comes, and within two days it is being rushed through. It is not fair. That gets precedence. The Dunkel Report should get precedence over the Drug Policy.

श्री सिकन्दर बख्त : चेयरमें त साहिबा, यह बात तो बिल्कुल गलत है, यह खत्म होना चाहिए । उनको सूझा कब कि यह इस्पोटेंट मामला है । यह बात क्या हुई । यानी बिल्कूल सोते-सोते आगे हैं, मालूम होता है ।

ضری سکندر بخشت: چیر پین میام به یه بات تو بالنگل فلط سے پہنچم ہونا چا ہیےانکوس حجا کب کہ یہ امبور ٹیزنٹ سوا لمہ ہے۔ یہ بات کیا ہوئی کہ یعنی بالنگل سو تے سوتے جاھے ہیں

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THE DEPUTY CHAIRMAN: Okay. I take the sense of the House. All right. I take the sense of the House.

SHRI G. SWAMINATHAN: The Dunkel Report takes precedence Madam...(Interruptions)

THE DEPUTY CHAIRMAN: Let me take the sense of the House... (Interruptions)

SHRI G. SWAMINATHAN; How is it that you do not take up the Dunkel Report but take up the Drug Policy...(Interruptions)

THE DEPUTY CHAIRMAN: It is not my ruling. I am asking the Members to decide, please.

Shfi S. Jaipal Reddy: Madam, before you ask for our opinion, let us understand clearly that this item was included without consideration of the Business Advisory Committee or without your permission. Therefore, it was improperly included in the Order Paper. We are for discussion of the issue, but we have been taken by surprise. Therefore let no impression be created that we are opposed to the discussion.

THE DEPUTY CHAIRMAN: No, no, no, no, no. Mr. Jaipal Reddy, nobody is going to take that impression. Everybody is going to feel that cause you wanted to have a longer and thorough discussion on this you wanted a longer time. But it has happened in the past also-I have been a Member of this House for a long time—that certain important issues have been brought at the last minute also. But, if the House does not want to discuss it, there not be any disagreement over that. Okay, don't discuss it.

DR. JINENDRA KUMAR JAIN: Madam, about medical education reforms... (Interruptions)

THE DEPUTY CHAIRMAN No. That matter is before the court. That matter is before the court. It is subjudice.

^{†[]} Transliteration in Arabic Script.

SHRI G. SWAMINATHAN: Madam, permit me to say a word, Knowing the subject. I want to say that the Policy is going to affect 20,000. 30,000 small-scale industrial units and benefit larger industrial units.

THE DEPUTY CHAIRMAN: Agreed.

SHRI G. SWAMINATHAN: That 18 what we feel now. Most probably there should be a say on the matter because it is a serious matter affecting lakhs and lakhs of people engaged in the small scale sector. probably the benefit may go to large industries. That is the sense we are getting. We need time to discuss the mateur because it is a very serious issue affecting many lakhs of people in a lot of small-scale industries. Two riders have been given on that We should be given time.

THE DEPUTY CHAIRMAN: AII right. That is what I said. All right. If the House does not want to agree, we won't discuss it. If that is the sense of the House, let the House say that the Houes does not want it. Okay, don't discuss it.

Special mentions now.

थी सिकन्दर बक्त : ठीक है । खहर हो गया ।

SHRI G. SWAMINATHAN: Rus then there is one thing Madam. has to be taken up in the next ses-They cannot come with a fait accompli before the next session.

... (Interruptions)

We don't want them to come with a fait accompli after the session is over. I want your assurance, Ma_ dam, on this subject. They have placed it before the House and they should wait for the House to discuss it. Otherwise I am afraid tomorrow they may bring out the same policy after the session concludes. want an assurance from the Minister that behind our back the whole policy will not come by way of an enactment or by way of a rule. I want an assurance from the Deputy Chairman, because once it has been placed on the Table of the House, our voices have to be heard before a conclusion on it arrived at. Tomorrow if there is a rule without asking us, it would mean that our say has not heard. (Interruptions)

THE DEPUTY CHAIRMAN: Mr Swaminathan, wilk you please now sit down so that we may go alread with the business Since there is not enough time left and if Members want to discuss these policies for longer time and if they want to discuss it at an appropriate time, then we will take it up at the appropriate time in the next session. This is only

SHRI G SWAMINATHAN Madam the assurance that we want is after having it placed on the of the House, a decision on it should be taken after the discussion on it has taken place. We don't want a decision to be taken immediately after the session is over. That is what we are worried about. I do not what is their policy. (Interruptions) Within two or three months things may happen.

THE DEPUTY CHAIRMAN: Mr. prob-Swaminathan, what is your lem, I am not able to understand it.

SHRI G. SWAMINATHAN: Madam it envisages a serious policy.

THE DEPUTY CHAIRMAN: I very serious.

SHRI G. SWAMINATHAN: Medam, it will affect thousands of small scale industries. Now, it has been before the House for a discusion. My werry is that without our discussion they may bring it into a sort of a rule fait accompli. So, having placed it on the Table let us be given time so that we may discuss it. After that they should take a decision on it because it affects so many thousands of small-scale industries neople.

THE DEPUTY CHAIRMAN: You want that this policy should be laid on the Table of the House, but discussed?

SHRI G. SWAMINATHAN: No. We want it to be discussed in the next session. In the meanwhile I do want anything to happen on policy, because if they do that, most probably . . (Interruptions). want that nothing should be without hearing us

THE DEPUTY CHAIRMAN don't have the Minister concerned just now. When the Minister comes, I will ask him. We are not discussing it just now.

श्री सत्य प्रकाश सालबीय : महोदया, मैं चौथी बार ध्यान स्राकृषित कर रहा ह । भारत के रक्षा मती को चोस याजा के सन्बन्ध में ...(ड्यादशान)

उपसन्नापति : भारत के रक्षा मत्ती, हैं हरीं ।

ी सत्य प्रकाश मालवीयः मैं केवल भ्रापके माध्यम से सरकार का ध्यान ग्राकिषत करना चाहता हो। कई बार यहां पहले भी उठा जुका है। पहली बार ऐसा हुआ है कि कोई मंत्री विदेश जाता है स्रौर सदन को अवगत गहीं कराया जा रहा है।

🐩 डा. अवरार अहमद (राजस्थान) मैंडम, सिक्न इण्डस्ट्रीज पर जो चल रही थी, वह इसके बाल होगी या कब होगी ?

उपसभापति : ग्रभी हो रही है । शर्मा जी, कुछ समस्या उठा रहे हैं। वह हो जाए, फिर मैं शुरू करती हूं।

श्री कृष्ण लाल शर्मा : महोद्या, में बहुत गंभीरता से यह बात कहना चाहता हु। ग्रापके माध्यक से इस सरकार के ध्यान में लाना चाइता हूं कि मति-भूति घोटाले के बारे ने जो लोग भी तथ्य जुटाने में लगे हुए हैं, उनकी किसी

न किसी तरह में डरा, धमका कर, उन पर दबाव डाला जा रहा है। ग्राभी-अभी समाचार पत्नों में यह रिपोर्ट छपी है कि वम्बई से चीफ इंकम टॅक्स शमिक्तर मि॰ ...(ब्यवधान)

उपसभापति: जो मेम्बर नहीं इस हाउम के, कृपया उनका नाम द वें तो बहतर है।

श्री कृष्ण ⁽लाल शर्मा : द्रीक है, दुसरे इन्ध्रम टैक्स कमिश्नर हैं। यह दो सीनियर श्राफिसर जिन्होंने हर्षद मेहता के यहां रेड किया था और जो अभी भी भूपेत बलाल के मामले में जांव कर रहे हैं, उनको ट्रासफर किया जा रहा है 🖟 पहले के० माधवन को मजबर किया गया और सी०बी०आई० के एक सोनियर र्क्षां किसर को ... (व्यवधान)

श्री अजीत जोगी : यह जे०पी०सी० में उठाए, यहां क्यों उठा को हैं।

थी कृष्णे **लाल शर्मा** : ग्राप सृनिए जरा ... (क्यवधान) यह सब छपा है।

श्री राम रास भ्र**प्**वाल (राजस्थान) : बोटाले कांड से इतना डरने की जरूरत नहीं है ... (व्यवधान)

श्री कृष्ण लाल शर्मा: एक सी०बी० आई० श्राफिसर को जांच छोडने पर मजबर किया गया । में चाहता हूं कि गृह मंत्री जी यहां मौजूद हैं । वे इस बारे में यह ग्राश्वासन दें कि जो ग्राफिसर प्रतिभृति घोटाले की पांच कर रहे हैं और तथ्य सामने ला रहे हैं, उन पर किसी प्रकार का कोई दबाव न डावा जाए, ग्रीर ... (व्यवधान) ऐसा ग्रास्थासन सरकार दे।

श्री संघ प्रिय गौतम : दोषी लीगों की आप मदद करना चाहते हैं (ब्यद्रधान्)